

33.
2-4-2004
MA 2714/2003
OA 1929/2002

(B) ✓

Present : None for the applicant.
Sh. Rajiv Bansal, counsel for respondents.

As the time prayed for in the MA has already been
expired, MA is rendered infructuous and is accordingly
dismissed

III.

S. Jha
(Sarveshwar Jha)

Member (A)

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(Shanker Raju)

Member (J)

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